

IN THE INCOME TAX APPELLATE TRIBUNAL
“E” BENCH, MUMBAI

BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER &
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

ITA No. 3199/Mum/2018

(A.Y: 2013-14)

Rediff.Com India Ltd, 1 st Floor, Mahalaxmi Engineering, Mahim (W) Mumbai.	Vs.	ACIT – 8(1)(1) Aayakar Bhavan, MK Road, Mumbai.
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAACR2762F		
Appellant	..	Respondent

Appellant by :	Shri Ravi Ch., AR
Respondent by :	Shri Vijay Kumar Subramaniam, Sr. DR

Date of Hearing	11.03.2021
Date of Pronouncement	11.03.2021

आदेश / O R D E R

PER PAVAN KUMAR GADALE:

This appeal is filed by the assessee against the order of the Commissioner of Income Tax (Appeals) - 14 Mumbai, passed u/s. 143(3) and 250 of the Income Tax Act, 1961.

2. At the time hearing, the Ld. AR of the assessee submitted that the assessee is intend to settle the tax litigation by opting for ‘Vivad se Vishwas Scheme. The Ld.AR has filed a letter on 10.03.2021 mentioning that

- 2 -

the assessee is intended to settle the tax litigation by opting for 'Vivad se Vishwas Scheme 2020'(VSVS2020) Contra, the Ld. DR has no objections.

3. We heard the rival submissions and perused the material on record. Since the assessee has opted for 'Vivaad se Vishwas Scheme 2020' and the Ld.AR has filed the letter. We are of the view that, no purpose will be served in keeping the appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn and the assessee is given liberty to move an application u/s 254(2) of the Act to recall the present order in accordance with the provisions of law.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court on 11.03.2021

Sd/-
(MANOJ KUMAR AGGARWAL)
ACCOUNTANT MEMBER

Sd/-
(PAVAN KUMAR GADALE)
JUDICIAL MEMBER

Mumbai, Dated 11.03.2021

KRK, PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

1.

(Asst. Registrar)
ITAT, Mumbai